SHRI YASHWANT SINHA: I think, we are nowhere near the station.

THE DEPUTY CHAIRMAN: We have got a statement at 5.30 P.M. by the Defence Minister. Now, if you take five minutes or fifteen minutes we can have it. But if you are going to take.... (Interruptions)...

SHRI V. NARAYANASAMY (Pondicherry): The Railway Minister has to answer so many questions.

SHRI JAGESH DESAI (Maharashra): Regarding suburban trains I have to ask so many questions to the Railway Minister.

SHRI V. NARAYANASAMY: I also want to ask some questions.

THE DEPUTY CHAIRMAN: All of you did not ask those questions while debating the Budget. Now you are going to ask them.

AN HON. MEMBER: Let him finish the reply to the Budget today (*Interruptions*)...

SHRI SIKANDER BAKHT (Madhya Pradesh): No, no.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu):We will finish it today.

SHRI YASHWANT SINHA: No, we will finish it tomorrow. (*Interruptions*)..

THE DEPUTY CHAIRMAN: Jaffer Shrief, Saheb, (Interruptions)... Order in the house. Let me handle it. आपको कितना

वक्तः लगेगा?

श्री सी॰ के॰ जाफर शरीफ: मुझे वक्त लगेगः because I have to elaborate.

उपसभापतिः आपको अभी देर है। ट्रेन अभी आपकी पहुँच नहीं रही है। बीच में बहुत से चेन भी खींचने वाल हैं।

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): It would be more appropriate that we finish this and then go to the statement. (Interruptions):..

SHRI YASHWANT SINHA: No. There is a time fixed for the statement. It should be made at that time. It says at 5.30 P.M. (Interruptions)...

THE DEPUTY CHAIRMAN: Please, order. Let us not make an issue or argument on a small matter. If the Railway Minister says he is going to take a long time and there are going to be more questions about it, we can decide about it. There is no point in people getting agitated.

डिफेंस मिनिटर साहब को बुला लेते हैं। .(व्यवधान).. इसमें कोई घषराने की बात नहीं है।

Defence Minister Saheb, you can make your statement.

STATEMENT BY MINISTER

I. Interview of the Chief of the Army Staff Published in the Daily 'Pioneer' on 12th and 14th March, 1992

रक्षा मंत्री (श्री शरद पवार): उपसभापति महोदया,

मैंने सेनाध्यक्ष द्वारा एक समाचार पुत्र के संवादाता को दिए गए साक्षात्कार के संबंध में दो भागों में छपी रिपोर्ट देखी है।

इस संबंध में सेनाध्यक्ष से मैंने बात की है और यह मध्सूस किया है कि उनके साक्षात्कार को कुछ अन्यथा समझ लिया गया है। उन्होंने मुझे बहुत स्पष्ट रूप ते बताया है कि साक्षात्कार के दौरान उद्याए गए विभिन्न मुद्दों में से प्रत्येक के संबंध में वे सरकार की नीति और निर्देशों का पालन करने के लिए पूरी तरह से प्रतिबद्ध हैं। इस संबंध में सेनाध्यक्ष द्वारा स्पष्ट की गई स्थिति से मैं संतुष्ट हूं। तथापि, मैं समझता हूं कि जहां तक हो सके, सेवारत अधिकारियों को इस प्रकार के साक्षात्कार में इस प्रकार के विचार व्यक्त न करते।

मैं आपको पुनः बताना चाहूंगा कि हमारी सशस्त्र सेनाएं पूरी तरह अनुशासित है और खतंत्रता प्राप्त करने के बाद से इन्हें जो भी जिम्मेदारी सौंपी गई इन्होंने उन सभी को पूरी निष्ठा और ईमानदारी से निभाया है। मैं इस अवसर पर इस सामन्य सदन को बह विश्वास दिलाना गाहूंगा कि सशस्त्र सेनाएं पूरी तरह मेरे मंत्रालय के नियंत्रण में काम करती हैं।

यह हमारी परम्परा रही है कि सशस्त्र सेनाओं को इस प्रकार के विकादों से अलग रखा जाए। इसलिए मैं इस सामन्य सदन से अपील करता हूं कि इस मुददे पर और आगे बहस न की जाए।

THE DEPUTY CHAIRMAN: I have got a few names for clarifications. I would like...

श्री शंकर दयाल सिंह (बिहार): उपसभापित महोदया, इतना महत्वपूर्ण बयान प्रतिक्क्षा मंत्री महोदय ने हिन्दी में दिया इसके लिए मैं उनकी बधाई देता हूं। SHRI MURLIDHAR 289

CHANDRAKANT BHANDARE (Maharashtra): I think, the last sentence of the statement was the most important. (Interruptions)

श्री जगेश देसाई (महाराष्ट्र): मेरा कहना यह है कि अब इसको यहीं स्टाप कर देना चाहिये (व्यवधान)

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश): उपसभापति महेदया, मैं समझता हूं मंत्री महोदय की अपील के बाद (रुपसधान)

SHRI MURLIDHAR CHANDRAKANT BHANDARE: I strongly support that view. (Interruptions)...

श्री जगदीश प्रसाद माथुर: मंत्री महोदय की अपील के बाद इस पर बहस न की जाए। यहां चर्चा करना उचित नहीं होगा। (ख्यवधान) मंत्री महोदय की अपील के बाद बहस न की जाए और इस मामले को समाप्त माना जाना चाहये। (ख्यवधान)

श्री अजीत जोगी (मध्य प्रदेश): पूरा सदन इससे सहमत है (स्थवधान)

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam...

SHRI P. SHIV SHANKER (Gujarat): Madam, may I make a submission?

THE DEPUTY CHAIRMAN: He is making a submission.

SHRI S. JAIPAL REDDY: You are a senior Member. If you make a submission, that has certain moral impression. Therefore, before you make a suggestion, (*Interruptions*)... you may please listen to what happened in the chamber.

SHRI P. SHIV SHANKER: I am entirely in the hands of the Chair. (*Interruptions*).

THE DEPUTY CHAIRMAN: Mr. Jaipal Reddy, I have your name before me. If you so agree, I will call you. Mr. Shiv Shanker's names is not there. He wants to make a submission, He is giving his opinion. (Interruptions).

SHRI S. JAIPAL REDDY: I am not rising to seek clarifications. I am in agreement with the general sentiment of the House. But ...(Interruptions).

THE DEPUTY CHAIRMAN: Let him speak.

SHRI S. JAIPAL REDDY: We had a brief discussion on this already in the Chamber. We all promised that we would be extremely responsible and restrained

in our response. I think, you could trust us and allow us to seek a few clarifications. We don't want to add to any problem. (*Interruptions*).

SHRI MURLIDHAR CHANDRAKANT BHANDARE: I agree with the spirit of the suggestion that we should really respect what has come from the hon. Minister. (Interruptions).

SHRI KAMAL MORARKA (Rajasthan): I strongly object to the tenor of certain Members. They are behaving as if they are more loyal and more responsible than Mr. Jaipal Reddy. Mr. Jaipal Reddy is the Leader of the Opposition. He is being guided by the junior Members to ask ...(Interruptions).

THE DEPUTY CHAIRMAN: please. Ms. Jayanthi Natarajan. कमल मोरास्का जी जब भी खड़े होते हैं तो दोनों साथ खड़े हो जाते हैं। (व्यवधान) आपका कोई एग्रीमेंट है शायद (व्यवधान) कौन सी लैंग्वेज़ का आपका एग्रीमेंट है (व्यवधान) जयपाल रेड्डी साहब ने बोला है, I value his opinion. I have full trust in the sense of responsibility of the Members that they know the gravity of the situation and they have acted that way. (Interruptions). That is not the point. He said it. I agree with him. Why are you raising it? Do you want to oppose him? (Interruptions).

SHRI KAMAL MORARKA: I want to put it on record. On the suggestion of certain Members the Defence Minister and the Leader of the Opposition have met in your Chamber. Certain things have been worked out. Certain Members *are...*(Interruptions). What is this? I don't understand. Are they more responsible than the Leader ...(Interruptions).

THE DEPUTY CHAIRMAN: Mr. Morarka, they were not there. They are not aware of it.

SHRI V. NARAYANASAMY (Pondicherry): Madam...

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, will you please keep quiet for a minute? Let us not have unguided missiles.

SHRI MURLIDHAR CHANDRAKANT BHANDARE: I did not know about the meeting. (Interruptions).

THE DEPUTY CHAIRMAN: He did

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not know. (Interruptions). अगर हम अपनी जुबान कम खोला करें तो बहुत मसले नहीं आयेंगे। श्री कमल मोरारकाः आप उनसे कहिए कि वे जबान बंद करें।

श्री शंकर दयाल सिंह: इसमें बहुत बुद्धिमानी की बात में नहीं समझता। हमारे जैसे कम बुद्धिमानों की बातें आप सुनने की कृपा करें किरोधी दल के नेता जयपाल रेड्डी जी ने कहा, वे हमारे नेता भी हैं, मैं इस बात को मानता हूं और आपके चैम्बर में क्या बातें हुई, मैं नहीं जानता हूं! लेकिन व्यंक्तिगत रूप से मैं यह महसूस करता हूं कि किसी भी तरह की ऐसी डिबेट सदन में नहीं होनी चाहिए जिसकी भावना यह हो कि राजनेताओं और सेनाधिकारियों में किसी तरह का आपसी क्लैश हो रहा है, नम्बर एक, खासकर ऐसे समय में जब कि सुरक्षों की दृष्टि से हमें संभलकर चलने की जरूरत है और दुनिया में सू... (ध्यवधान)

SHRI KAMAL MORARKA: Madam, I did not mean that. He cannot take a personal opinion here ...(Interruptions)...

SHRI SHANKAR DAYAL SINGH: You have already made your point ... (Interruptions)...

THE DEPUTY CHAIRMAN: Karnal Morarka, why are you agitated?

SHRI SHANKAR DAYAL SINGH: Mr. Morarka, when you raised your point I did not say a single word. What is this? I am only appealing to the Chair. This is not the way. What is this? ... (Interruptions)...

श्री शंकर दयाल सिंह: आप जब बोल रहे थे तो मैंने कुछ नहीं कक्षा था।

SHRI KAMAL MORARKA: Madam, he cannot ...(Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Morarka, please have patience ... (Interruptions)...

SHRI SHANKAR DAYAL SINGH: I have heard you. *This is not* the way ... (*Interruptions*)...

उपसभापतिः इतना गुस्सा मत कीजिए।

श्री शंकर द्याल सिंह: महोदया, मैं आपसे यह अपील करना चाहता हूं कि मेरे जैसे आदमी के मन में यह बात आई है कि यह मुद्दा बड़ा ही नाजुक मुद्दा है, इसे डिबेट का विषय नहीं बनाना चाहिए। सीरियसली इस पर बात होनी चाहिए नहीं तो इसका कोई अंत नहीं होगा। हमारे नेता श्री जयपाल रेड्डी जी ने जो बातें आप लोगों से की हैं और जो दूसरे नेताओं ने कही हैं हम लोग उनका आनर करेंगे।

THE DEPUTY CHAIRMAN: Now the situation is I have some names and if the Members so agree I will call them. I know that they are very senior, very responsible Members as responsible as the Members sitting on my tight, left and front. I know they will be restrained. Now I will call Mr. Jaipal Reddy.

SHRI P. SHIV SHANKER: Madam, please.

THE DEPUTY CHAIRMAN: I did not hear him. Please, Mr. Shiv Shanker.

SARDAR JAGJIT SINGH AURORA (Punjab): Madam, I am withdrawing my name.

THE DEPUTY CHAIRMAN: Okay, thank you.

SHRI P. SHIV SHANKER: Madam, we are on an extremely delicate issue and all the Members of the House were agitated on the interview The tone, tenur and the contents of the statement of the hon. Defence Minister reveal that he was as much concerned as we were in the House. He seems to have gone into it and has had detailed discussion and on that basis he says, "I am satisfied with the General's explanation'. Now the point is, as my friend, Mr. Jaipal Reddy said, that all of us should trust each other and in a matter like this we are as much responsible as anyone else. There is no doubt that everyone would use restrained language. But the point is that the hon. Defence Minister, after having a discussion with him, having expressed his agony and having been satisfied with the explanation that has been offered, has appealed to all of us that we should leave the matter there. I personally feel that in a delicate situation like this we should have trust and in view of this it would be better if we did not go into the clarifications part of it. But if the hon. Members still insist...(Interruptions)...

SHRI KAMAL MORARKA: You do not trust *us...*(*Interruptions*)...

SHRI P. SHIV SHANKER: I do not mean that...(Interruptions)...I am saying that I trust you as much as I trust myself... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Morarka, they have also given their names. They will also withdraw their names. It is not only

you... (Interruptions)...

SHRI KAMAL MORARKA: I do not understand why we should not ask clarifications. As if we do not understand...(Interruptions)...As if we do not understand all this (Interruptions)... Every body is trying to explain to us...(Interruptions)...

SHRI P. SHIV SHANKER: Mr. Morarka, that is not the point. I am sorry, Madam...(Interruptions)...

SHRI KAMAL MORARKA: विडरणर्टन में व्यक्त पड़ेगा, मैडम।

THE DEPUTY CHAIRMAN: Mr. Morarka, please, if you are going to the kindergarten, don't ask me to be your teacher. I do not want to be your teacher... (*Interruptions*)...

SHRI P. SHIV SHANKER: Madam, since I am on my legs...(Interruptions)

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam, let Mr. Karnal Morarka seek clarifications.

THE DEPUTY CHAIRMAN: He has not even given his name.

SHRIMATI JAYANTHI NATARAJAN: Let him ask, Madam. He seems to be so agitated.

SHRI KAMAL MORARKA: My clarification is, why did the Congress men make this issue so agitatedly today?... (Interruptions)

SHRI P. SHIV SHANKER: May I, through *you...*(*Interruptions*)

THE DEPUTY CHAIRMAN: Mr. Karnal Morarka, it is very fortunate. Mr. Shiv Shanker is a very senior Member of this House. He is on his feet. He is saying something. Please give him a chance to say. It is not fair... (Interruptions)

SHRI KAMAL MORARKA: Who is she?

THE DEPUTY CHAIRMAN: Who is who? You look at the 'Who is who'. You would know who she *is...*(*Interruptions*) Order.

SHRI P. SHIV SHANKER: Madam, in view of the observations of Mr. Morarka, I feel that I owe an explanation to him, through you. I did not say that he should keep quiet. What I said was that having regard to the fact that an appeal has been made and after they had

spoken, before I started you were calling out the names of those who wanted to seek clarifications. It is in that background that I got up to make a submission. Otherwise, I wouldn't have got up. I was keeping quiet. Therefore' the submission that I will make is, having regard to the national importance of the issue and the repercussions that are likely to come; even if we are highly restrained, it is bound to have an indirect fall-out. It is in this background I would submit that it is better that none of us seek clarifications.

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh): I support Shri Shiv Shankerji.

SHRI S. JAIPAL REDDY: Madam, at the outset, I completely concur with ti:e sentiments articulated by our Defence Minister. I share the sense of pride that he has expressed about the glorious tradition of our armed forces. I also agree with the sentiments expressed by friends like Shiv Shankerji. The situation is not grave. But the issue is sensitive. There is a difference between a situation and an issue. Having regard to the sensitivity of the issue, I don't like to elaborate on this. But I would like to ask only a few brief questions. The first part of the interview appeared on March, 12 and it was stated on March, 12 that a second part would appear on March 14. I would like to know as to why the concerned people in the Defence Department or elsewhere in the Government were completely sleeping over it. Should they necessarily wake up from their deep slumber only after the issue is raised and after the noise is made in this House and that House? That is one thing. The Defence Minister was good enough to take us into confidence in regard to many things. Therefore, I don't like to go into that. The words 'good governance' are used elsewhere in a different context. Therefore, it is but natural that people felt concerned when this expression was used and you know there was also a reference to Russian weapons and the lack of need to buy them through hold currency. These are very sensitive issues. I hope that the Defence Minister would be able to throw

light on some of these issues and as to why the Defence Department could not wake up in time. Now that they had woken up, he has made the right statement. But, then why didn't he not wake UP in time?

श्री दिग्किनस् सिंह (बिहार): उपसभापति महोदया, सब से पहले तो मैं रक्षा मंत्री जी का शुक्रिया अदा करना चाहता हूं कि इन्होंने इतना सुन्दर बयान इस सवाल के ऊपर दिया। इस सदन के अन्दर मैंने बहुत कम बयान ऐसे देखे हैं।

उपसभापति: हिन्दी में दिया।

श्री दिग्किजय सिंह: जी हां, हिन्दी में तो दिया ही, मगर इतना सुन्दर बयान इस सदन के अन्दर मैंने बहुत कम देखे हैं।...(व्यवधान)

श्री चतुरानन मिश्र (बिहार): आपकी गवर्निट...**(व्यवधा**न)

श्री दिम्बिजय सिंह: मेरी गर्वनमेंट के समय में भी इतना अच्छा बयान मैंने नहीं देखा था। इसलिए मैं उनको बघाई दे रहा हूं। मैं इस बात को बेहिचक मानने को तैयार हूं। मैं इस पर कोई बहुत आगे बहस का मुद्दा नहीं बनाना चाहता, सिर्फ एक बात बहुत ही कैटेगोरिकल रक्षा मंत्री जी से मैं पूछना चाहूंगा कि क्या भविष्य में इस प्रकार के सवालों पर कोई उचित कार्यवाही रक्षा मंत्री करेंगे या नहीं? बस इसके अलावा मैं और कुछ नहीं पूछना चाहता हूं।

धन्यवाट ।

श्री जगदीश प्रसाद माथुर: मंहोदया, मैंने तो पहले ही कहा था कि इस पर बहस न हो तो अच्छा है। उपसभापति: आप न बोलिए।

श्री जगदीश प्रसाद माथुर: लेकिन जब बात होती है...(व्यवधान)

उपसभापतिः आप न बोलिए।

श्री जगदीश प्रस्तद माधुर: मैं तो सिर्फ इतना कहना चाहता हूं कि हमारी फीजें, हमारे जनरल, हमारा गौरव, किसी भी जनरल का आज तक कोई ऐसा रिकार्ड नहीं रहा कि जिसने हमारे देश की इज्जत को नीचा किया। लेकिन मैं एक बात जो कहना चाहता हूं अपने पत्रकार मित्रों से, मैं उस बहस में नहीं जाना चाहता कि किसने क्या कहा, कौन सा आब्जैक्शनेवल था कि नहीं था, लेकिन जो कुछ उन्होंने कहा पाकिस्तान के बारे में एक हिम्मत दिखाई कि हम तो डरेंगे नहीं, वह तो सराहनीय है, लेकिन मैं पत्रकार मित्रों से पूछना चाहता हूं कि क्या पत्रकारों की जिम्मेदारी नहीं है, क्या संपादक की जिम्मेदारी नहीं है कि जब ऐसी बात आए, उसको छापने से पहले खुद देख लें, निगाह डाल लें? दूसरी बात, मैं अपने साथियों से, राजनीतिज्ञों से कहना चाहता हूं कि यदि ऐसी कोई बात आ गई अकस्मात् आ गई तो क्या उनकी जिम्मेदारी नहीं थी कि उसको संदन में विवाद की बात न बनाया जाए? मुझे खेद है कि इसे विवाद का विषय क्यों बनाया गया? रक्षा मंत्री जी जाकर कह सकते थे बयान दिला सकते थे कि श्रीमन् यह हुआ है तो इसको ठीक कर लीजिए, जो आज हम लोग उसको सदन में बैठ करके कह रहे हैं कि बिल्कुल ठीक किया है हमारे रक्षा मंत्री ने, वह बात सदन के बाहर भी कही जा सकती थी? तो मुझे खोद इस बात का है कि हमारे कुछ साथियों ने इसको विषय बनाया क्यों? दूसरे खेद इस बात का है कि हमारे पत्रकार मित्रों ने उसकी देखा क्यों नहीं? मैं आपके माध्यम से, इस अवसर का लाभ उठाने के लिए कहना चाहता हूं कि अपने जो राजनीतिज्ञ हैं उनसे और पत्रकारों से कि देश की रक्षा का सवाल है. केवल पदार साहब का नहीं है, प्रधान मंत्री का नहीं है, यह हरेक भारतीय का है, इसलिए पत्रकार महोदय भी, संपादक महोदय भी अपनी जिम्मेदारी की समझें और हम भी समझें। इतनी अपील करके, मैं इस सदन का समय लेना नहीं चाहता।

SHRI DIPEN GHOSH (Vest Bengal): Madam Deputy Chairman, I appreciate the Defence Minister coming out with this brief but at the same time a very specific statement. As he wished that this type of officers had resisted the temptation, I too wish that this type of officers would resist temptations and if there be any officers in future who may not be able to resist such temptation, at least the Defence Minister... (Interruption)

THE DEPUTY CHAIRMAN: It makes me laugh because I wish you had resisted the temptation of seeking a clarification. You too could have resisted the temptation.

SHRI DIPEN GHOSH: That is why I say in future if there be any officers who do not resist such temptation, I hope at least in such cases the Defence Minister would not resist the temptation of taking action against such officers. I want to ask a very specific question. I am in full agreement with Mr. Shiv Shanker. But unfortunately the interview has gained wide already publicity, internationally. So if anybody thinks that by asking for certain clarifications or by our having a debate, further damage will be done,. I don't think so. I say this because whatever damage has been done. Even editorial comments—they

are saying about the news only-have come out in certain newspapers and certain very important newspapers and even conservative papers like the "Times of India" have editorially commented upon this. That way, Mr. Jaipal Reddy has raised a very valid point that the first part of the interview appeared on the 12th and it was declared that the second part would be appearing on the 14th and, so, in the meantime, during the 48 hours that were there, the Government could not intervene and prevent the publication of the second part of the interview. That was the time when it should have been done. If the Lok Sabha Members or the other Members had not raised this issue, I think, perhaps the Minister would not have made even this type of a statement! This is the most unfortunate part of the whole incident.

Therefore, Madam, I would like to seek a very specific clarification because this interview smacks of a perception which does not conform to the perception, I think, of the ruling party or, for that matter, the Government. So, I want to know from the Defence Minister whether he agrees with the perception that has been betrayed in this interview or not. Thank you, Madam.

THE DEPUTY CHAIRMAN: Prof. Saurin Bhattacharya, are you withdrawing your name?

PROF. SAURIN BHATTACHARYA (West Bengal): No, Madam.

Madam, as a neighbour of the General, Mr. Aurora, I am always in two minds as to what to do in matters where the Army top brass are involved. But, ultimately, I hazarded depending upon the goodwill of the General towards me!

Madam, I should say that I more or less share the sentiments of Mr. Digvijay Singh regarding the statement made by the Defence Minister in the sense that by not giving out anything, practically he has been able to convey certain things to us.

For example, in the first para, we are assured of the Government's policy on matters of interview and it is said that such interviews are best avoided or resisted by the Chief of the Army Staff. It goes without saying, but it is repeated.

With regard to the second para, I would like to seek one clarification from

him. At the end of the para, he has said that the Armed Forces "function under the control of his Ministry". I do not think that some dispute, some controversy, even regarding the Armed Forces would be very bad for our country; I do not think that way. While asserting that, I would like to request him to clarify whether we can be assured by him that in future such controversies by the top brass of the Army won't be created through Press interviews or other things. I am happy when he says that our tradition has been to insulate the Armed Forces from controversy, not from any other thing. It is good. But I would like to know whether he would be in a position to assure us that repetition of such things won't be there in future and we won't be embarrassed by such a situation.

by Ministers

SARDAR JAGJIT SINGH AURORA: Madam, I am sorry, I did not want to speak, but I have to say a word.

I think it is totally wrong to consider that the Chief of the Army Staff cannot comment on matters which affect us or which affect the country. I think we are making a heavy weather out of it as if he has gone totally out of tune. He might have used an odd word incorrectly. I have read both the interviews. I feel that some people have made a heavy weather out of it and we cannot treat these things in this way and we are not 6.00p. going to get anything out of it. And, therefore, my request would be, the less we discuss about it, the better.

THE DEPUTY CHAIRMAN: Much ado for nothing. Shri Vincent.

SHRI M. VINCENT (Tamil Nadu): I am satisfied with the Minister's statement.

THE DEPUTY CHAIRMAN: I hope you keep it up, always.

श्री मेहस्मद खलीलुर रहमान (आन्ध्र प्रदेश)ः महोद्या, यह जो इन्टरव्यू छपा है। यह दो किस्तों में छपा है। पहला पार्ट जब 12 मार्च को छपा था, तो पहला पार्ट छपने के साथ ही हुकूमत की और मिनिस्ट्री आफ डिफेंस की जिम्मेदारी थी कि वे एहतियात से काम लेते हुए दूसरे पार्ट को रुकवा देते, उसी वक्त एहतियात की जरूरत थी। मगर चूंकि मिनिस्टर साहब ने अपने बयान

में कहा है कि:

"I am satisfied with the General's explanation. However, I feel that such interviews by serving officers are best avoided."

क्योंकि उन्होंने जो कहा है, इस बात को मद्देनजर रखते हुए मैं समझता हूं कि इस हद तक हमको इत्तिफाक करना चाहिए और फिर फ्यूचर में इस किस्म का रेपिटेशन न हो, इसके ताल्सुक से एहतियात बरतने की जरूरत है। शुक्रिया।

श्री आनन्द प्रकाश गौतम (उत्तर प्रदेश): उपसभापित महोदया, माननीय मंत्री जी ने जिस उदार हृदय से सदन के सामने यह वक्तव्य रखा है, निश्चय ही वह सराहनीय है। जो उन्होंने अपने बयान में यह कहा है कि "सेनाध्यक्षों को इस तरह के साक्षात्कारों से बचना चाहिए", इससे मतलब साफ होता है कि माननीय मंत्री जी ने इस कार्य को एप्रीसिएंट नहीं किया है। उसके बाद इस विषय में बहुत गहराई से जाना सदन की राय है कि उचित नहीं है और मैं भी इससे सहमत हूं। लेकिन एक जो गंभीर विषय है, अंत में मंत्री जी ने तीसरे पैराग्राफ में कहा है कि:—

"मैं इस अवसर पर इस सम्मान्य सदन को यह विश्वास दिलाना चाहूंगा कि सशस्त्र सेनाएं पूरी तरह मेरे मंत्रालय के नियंत्रण में काम करती हैं।"

बात बिल्कुल स्पष्ट है। सेनाएं नियंत्रण में काम करती हैं, यह बात बिल्कुल सही है, उनकी ओर से तो नियंत्रण में काम करने का कार्य है, लेकिन मंत्रालय स्वयं नियंत्रण करने में सक्षम है, इनकी तरह से एक्टिव है या नहीं, इसका एक स्पष्ट उदाहरण है कि 12 तारीख को यह सूचना माननीय मंत्री जी के सामने पहुंची और अब तक जो डिलो हुआ, इससे लगता है कि माननीय मंत्री जी की तरफ से ही कुछ डिले है, तो इस संबंध में मैं माननीय मंत्री जी की प्रतिक्रिया जानना चाहंगा।

SHRT N. K. P. SALVE (Maharashtra): Madam, I am extremly proud that every section of the House has shown such exemplary restraint in this rather very delicate matter. I also congratulate the Defence Minister for the political and administrative capability with which he has handled the matter and the statement-Madam, I would be failing in my duty if I were not at this juncture to refer to the great traditions of the Indian Defence Force, for its valour, its patriotism, its sacrifice, its highest professionalism, in

keeping totally aloof from politics, and to some extent, therefore, I am in agreement with Gen. Aurora that innocently he has expressed his perception in a language which is capable of being misunderstood. So let us not read things into it which perhaps he never meant. But one thing I must convey to the Defence Minister. He is a skilled parliamentarian and a very able administrator, with a "thundering reputation as an administrator. I can see his anguish and embarrassment in one sentence, which I quote:

"I wish he had resisted the temptation."

Madam, I would want him to convey to the Chief of the Army Staff that while we have such profound respect because of the esteem, because of the affection and because of the gratitude of the nation, we are hurt over what he has said and the manner in which he has said. Please make sure that second tine you do not have to express this anguish and embarrassment.

Thank you.

THE DEPUTY CHAIRMAN: Yes, the Minister.

श्री शरद पवारः उपसभापति महोदया, एक नाजुक परिस्थिति पर यहां...(स्यवधान)

THE LEADER OF THE OPPOSITION (SHRI S. JAIPAL REDDY): Sensitive situation...... (Interruption)

श्री जगदीश प्रसाद माथुरः परिस्थिति बिल्कुल नाजुक नहीं है ...(व्यवधान)

उपसभापति: बोलने तो दीजिये। क्या मतलब कि उस परिस्थिति के बारे में कह रहे हों। Mr. Reddy, we do not know what sensitivity he is talking about.

श्री शरद पदार: नाजुक परिस्थित पर, एक नाजुक विषय पर, एक नाजुक मामले पर यहां बड़े संयम से और अच्छे तरह से विचार सदन के सामने रखे। एक बात सच है कि भारतवर्ष के सेनाध्यक्ष कई न्यूजपेपर्स के कंट्रोवर्सी में फंस गये थे। न्यूजपेपर्स, पत्रकारिता, सम्वाददाता और इस सैक्शन में काम करने वाले सब साथी, इनका और हम लोगों का हमेशा का रिस्ता रहता है और इस सदन के सभी सम्मानीय सदस्य इस बारे में बड़े सक्षम हैं कि किस तरह से प्रश्न का उत्तर देना है अगर कोई सवाल उनके सामने रखे, इस बारे में कौन सी भाषा का इस्तेमाल करना है, इस काम में राजनीति में

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काम करने वाले हम सब लोग बडे होशियार है। मगर सेनाध्यक्ष और राजनीति, इसमें बहुत अंतर है। इंडियन आर्मी का रेप्यूटेशन ही ऐसा है कि वह राजनीति से हमेशा दर रहे। देश ने जो जिप्मेदारी उनके कंघों पर दी वह अच्छी तरह से उन्होंने संधाली और अपना फर्ज बड़े अच्छे तरीके से आज तक निर्भाया । जब यह इंटरव्य मैंने पढ़ा तो मुझे भी ताज्जुब लगा कि इस तरह से सेनाध्यक्ष का इंटरव्यू कैसे सामने आ सकता है। मैंने इंक्वारी की, तब सेनाध्यक्ष भारत में नहीं थे और भारत के बाहर थे, अब यह 12 तारीख का इंटरव्य पब्लिश हुआ था। उस अस्त्रकार ने यह भी पब्लिश किया था कि उसका दसरा द्विसा इम दो दिन के बाद पब्लिश करने वाले हैं। कई सम्मानित सदस्यों ने यहां बतलाया और मांग भी की कि पहला इंटरव्यू आने के बाद रक्षा मत्रालय ने इस बारे में क्या कुछ कदम नहीं उठाया? यहां यह भी सुझाव दिया गया कि दूसरा हिस्सा आपने रोका क्यों नहीं ? मैं यह नहीं समझ सकता कि जिस सदन में हमेशा पत्रकारिता के अधिकार के बारे में कई बार चर्चा होती है, ऐसी मांग हकमत के सामने आ सकती है। हम तो रोक सकते थे, बुला भी सकते थे, मगर पत्रकारिता के स्वतंत्र मुद्रण के बारे में कुछ भावना पूरे देश में कई सालों से तैयार हुई है।

SHRI S. JAIPAL REDDY: If the hon. Defence Minister yields, Madam, I want to say one thing. We have been put in the wrong box. We did not suggest any gagging of the press. Let me make our position clear. A person who gives an interview could always ask the newspaper concerned not to proceed with the publication of the remaining part. If the Army General was contacted in time, and if he had requested the newspaper in time, I am sure, the newspaper would have obliged. This is what we meant.

की शरद पथार: व देश में नहीं थे, यह मैंने सदन के सामने पहले ही रख दिया था कि वे हिंदुस्तान में नहीं थे। इसलिये हमने जानबृझकर यह तय किया कि इसको रोकना ठीक नहीं होगा, यह स्वतंत्र मुद्रण पर एक तरह का हमला हो जायेगा और शायद इसकी भी कंट्रोवसी इस देश में हो सकती थी। यह इंटरल्यू आने के बाद मैंने खुद सेनाध्यक्ष के साथ बड़ी डिटेल्ड चर्चा की थी। फिछले आठ महीने से यह जिम्मेदारी लेने के बाद मैंने कई बार देखा। मैंने देखा कि भारत की सेना के सभी अमुर्ख, उनकी नीति जिस तरह से होनी चाहिए, ऐसी ही थी। जो कोई जिम्मेदारी उनके ऊपर सौंपी थी, वह संभालते समय उन्होंने अपनी जिम्मेदारी जहां तक संभालनी चाहिए और जिस तरह से निमानी चाहिए, इस बारे में जो कुछ कदम उठाने की जरूरत थी, वह बड़ी

अच्छी तरह से उठाए थे। मैं बताना चाहता ह कि असम में, पंजाब में मिलिट्री का इस्तेयाल किया गया। यह सेनाध्यक्ष मेरे साथ कई बार चर्चा करते थे, बातचीत करते थे. उनकी और मेरी राय एक थी कि अंदरूनी मामलों में सेना का इस्तेमाल ज्यादा नहीं करना चाहिए भगर कुछ सुबों में परिस्थितियां अलग थीं। हम नहीं चाहते कि पंजाब में आर्मी का इस्तेमाल करें मगर जब पूरे देशवासियों के सामने एक बात पक्षी आई कि पाकिस्तान में ट्रेनिंग देकर कुछ आतंकवादियों को हमारे देश में भेजकर हमारे लोगों को मारने का काम कुछ शक्तियां करती हैं, तब उसको रोकने के लिए आर्मी का इस्तेमाल करने की जरूरत है और इसीलिए सेनाध्यक्ष ने कई बार मुझे यह बतलाया कि आपने हमें यह जिम्मेदारियां दे दी पंजाब में जाने की मगर हम इस तरह से बर्ताव करेंगे कि वहां रहने वाले सभी लोगों को कभी ऐसा न लगे कि आमीं का बिहैवियर हमसे गलत है।

श्री संघ प्रिय गौतमः यह स्पैसिफिकेशन किसी ने पूछा नहीं है।

श्री प्रमोद महाजन (महाराष्ट्र)ः छोटा उत्तर बड़ा प्रभावी होगा।

SHRI SUKOMAL SEN (West Bengal): Actually we are extending the debate; we are expanding the problem.

SHRI DIPEN GHOSH: A kind of difference is coming.

श्री **शरद पद्मार:** मैं यह सदन के सामने इसिलए रखना चाहता हूं कि यह जनरल साहब की टोटल एप्रोच है। जो कुछ ज़िम्मेदारी थी, उस जिम्मेदारी के बारे में बड़ी समझदारी की एप्रेचि थी और इसी समझदारी से हमेशा बरताव करने वाले एक बड़े अफसर द्वारा इस प्रकार का इंटरच्य देने के बाद भड़ें भी ताजब लगा कि ऐसी बात कैसे लोगों के सापने आ गई और इसलिए मैंने उनसे बड़ी डिटेल्ड बातचीत की। इसमें एक थोड़ी सी कमी उनसे यह हुई कि इंटरव्यू देने के बाद हम राजनीति में काम करने वाले सब साथी हमेशा इंटरव्यू देखते हैं कि किस तरह से उन्होंने लिखा है। ये आर्मी के अधिकारी थे, उनको मालूम नहीं था, किस तरह से इंटरव्यू जा सकता है और इसलिए उन्होंने वह इंटरच्य देखने की जो जिम्मेदारी होनी चाहिए थी, वह पूरी नहीं की और वह इंटरच्यू वैसे ही अखबार में आ गया जिसमें कुछ शब्द जो शायद फौजी लैम्बेज में आ सकते हैं मगर अखबार में आने की जरूरत नहीं थी, वे आ गए और इस बारे में संवाददाता का जो सहकार्य मिलना चाहिए था. वह ठीक तरह से नहीं मिला और इसलिए ...(व्यवधान)

उपसभापतिः वह इसलिए कह रहे हैं, आपने यह समाल पूछा नहीं था, मुझे लग रहा है कि उन्होंने अपने स्टेटमेंट में यह बात कही है कि—He is satisfied; [17 MARCH 1992]

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that is why he is explaining why he was satisfied. He is giving reasons.

ब्री प्रमोद महाजन: उपसभापति महोदया, पहली बार विपक्ष छोटा उत्तर चाह रहा है और बड़ा उत्तर मिल रहा है। जब हम चाहते हैं कि छोटा उत्तर हो तो बड़ा मिल

उपसभापति: छोटा ही है। बस खत्म हो रहा है। I want to adjourn the House as soon as possible.

श्री शरद प्रधार: जहां तक देश की नीति का सवाल है, मैंने इस बारे में बात की संनाध्यक्ष से। इसमें कहीं भी दो रायें नहीं हैं कि भारत सरकार की जो नीति है, उस नीति के मुताबिक काम करने की उनकी पूरी श्रद्धा थी और इसलिए उनका हमेशा उन्होंने समर्थन किया।

अज यह बात मेरे सामने आने के बाद मेरे पन में कुछ शंका थी और वह शंका दूर हो गई और शंका के दूर होने के बाद मैंने यह बयान सदन के सामने यहां पर रखा है। मैंने यह भी कहा कि इस तरह का इंटरव्यू इससे आगे होना नहीं चाहिए और मैं सदर को यह **विश्वास दिलाना चाहता हूं कि इस** तरह का इंटरव्यू **ज़िम्मेदार** अधिकारियों के सामने आएगा नहीं!

THE DEPUTY CHAIRMAN: Thank you. This matter is over. There is one more statement, by Mr. Lenka.

SHRI KAMAL MORARKA: Madam, this statement stands in the name of Mr. Balram Jakhar.

SHRI DIGVIJAY SINGH: Mr. Balram Jakhar's name is mentioned here. Where is he? (Interruptions) Did he take permission?

SHRIMATI JAYANTHI NATARAJAN: Yes.

SHRI DIGVIJAY SINGH: I am asking the Chair. We are not told. (Interruptions) Mr. Balram Jakhar should come. (Interruptions)

DEPUTY CHAIRMAN: responsibility of the Government is joint. Let him make the statement. If you do not agree, we can have the clarifications tomorrow.

SOME HON. MEMBERS: Tomorrow.

THE DEPUTY CHAIRMAN: Let him read it out now. We can have the clarifications tomorrow.

Minimum support prices for Rabi Crops of 1992-93 season

THE MINISTER OF STATE IN THE MINISTRY OF **AGRICULTURE**

(SHRI K.C. LENKA): The Government have fixed the Minimum Support Price of Wheat of fair average qualify at Rs. 250 per quintal for 1991-92 crop to be marketed in 1992-93 season This marks an increase of Rs. 25 per quintal over the price of Rs. 225 per quintal fixed for 1990-91 crop.

The Minimum Support Price of Barley of fair average quality has been fixed at Rs. 210 per quintal marking an increase of Rs. 10 per quintal over the price fixed for the 1990-91

The Minimum Support Price of Gram of fair.average quality has been fixed at Rs. 500 per quintal marking an increase of Rs. 50 per quintal over the previous year.

Minimum Support Price Rapeseed/Mustard has been fixed at Rs. 670 per quintal marking an increase of Rs. 70 per quintal over the previous year.

The Minimum Support Price of Safflower of fair average quality has been fixed at Rs. 640 per quintal marking an increase of Rs. 65 per quintal- over the previous year.

The Minimum Support Price of Toria of fair average quality for the marketing year 1992-93 will be fixed by the Department of Agriculture and Cooperation in the light of normal market price differential with respect to rapeseed / mustard.

I am confident that the minimum support prices now fixed for different crops for the current mark sting season will enthuse farmers to achieve further increases in production and productivity of these crops.

THE DEPUTY CHA1RJMAN: The clarifications on the statement made by Mr. Lenka will be tomorrow. अब, रेल

मंत्री जी अभी रेलगाडी स्टेशन पर खंडी है क्या?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): I am prepared to continue my reply now.

SOME HON. MEMBERS: No. Tomorrow.

JAGESH (Maharashtra): The train lis late by eighteen hours.

THE DEPUTY CHAIRMAN: Mr. Minister, you can continue your reply